

P
ITEM NO.46

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).7770/2012

(From the judgement and order dated 01/06/2012 in CRL.A. No.5293/2005, of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAM KALP CHAUDHARY

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T. and bail)

Date: 15/10/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Ms. Sandhya Goswami, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

	(Sanjay Kumar)	Court Master		(Renuka Sadana)	
		Court Master			